

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/6838/2026	S.M.CONSULTANTS PVT. LTD., BBSR VS BHUBANESWAR SMART CITY LTD., CUTTACK	ABHISHEK DASH VS	// ()	
2	D-BLAPL/4953/2026	RAMAKRUSHNA SAHU VS STATE OF ODISHA	DAYANIDHI MISHRA VS	MOHANA /82 /2024 () //	
3	D-BLAPL/4956/2026	RABINDRA BEHERA VS STATE OF ODISHA	SAYANTAN PANDA VS	BADAGODA P.S. /542 /2025 () //	
4	D-BLAPL/4957/2026	GOBINDA BIBHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TITILAGARH /344 /2025 () //	
5	D-BLAPL/4958/2026	ALIYASH MALI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 () //	
6	D-BLAPL/4960/2026	BINOD DIGAL VS STATE OF ODISHA	KAILASH KUMAR MUKHI VS	TUMUDIBANDHA /5 /2026 () //	
7	D-BLAPL/4977/2026	GOBINDA GARNAYAK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	JARAPADA /36 /2026 () //	AOD20230000619C202600001
8	D-BLAPL/4978/2026	BISUNATH MUNDA @ BISWANATH MUNDA VS STATE OF ODISHA	DEBABRATA DASH VS	PATNA /254 /2024 () //	
9	D-BLAPL/4979/2026	PAPUNA MAHAPATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /283 /2025 () //	
10	D-BLAPL/4982/2026	KASHINATH SAHOO @ SIPUN SAHU @ SIPU VS STATE OF ODISHA	ARIJEET MISHRA VS	JHARPOKHARIA /95 /2025 () //	
11	D-BLAPL/4986/2026	SUNIL @ SUNIL GHADIA@ CHHOTU GHADIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /113 /2025 () //	

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12	D-BLAPL/4987/2026	ABEDAM KUMAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// () //	AOR20220001303C202600013
13	D-BLAPL/4988/2026	LAKSHYA RANJAN MOHARANA @ LAKHYA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	CANTONMENT ROAD /218 /2024 () //	
14	D-BLAPL/4996/2026	RANJAN KUMAR SAMAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	BADACHANA /452 /2021 () //	
15	D-BLAPL/5002/2026	NAREN RAY VS STATE OF ODISHA	KARUNAKAR GAYA VS	M.V.79 /177 /2025 () //	
16	D-BLAPL/5011/2026	BABLU MANHIRA @ MANIRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PADAMPUR /8 /2026 () //	
17	D-BLAPL/5012/2026	ISHAK KHILLO VS STATE OF ODISHA	TARINI PANIGRAHI VS	SUNABEDA /194 /2025 () //	AOR20220000151C202600010
18	D-BLAPL/5013/2026	RAKESH SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /300 /2025 () //	
19	D-BLAPL/5022/2026	RAGHU MUDULI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /377 /2024 () //	
20	D-BLAPL/5035/2026	URDHABA PANDAKA @ KANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	POTTANGI /132 /2023 () //	
21	D-BLAPL/5039/2026	SATYA SAMIR @ SATYASUNDAR BISWAL VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	SORO /1105 /2025 () //	
22	D-BLAPL/5040/2026	DHUSA MUKHI @ DHUSA @ DUSA MUKHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /380 /2025 () //	AOR20220001558C202600035
23	D-BLAPL/5045/2026	DEEPAK KUMAR SAHUKAR	MANAS RANJAN BAUG	BADAGODA P.S. /542 /2025	AOR20220002374C202600016



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35	D-BLAPL/5074/2026	STATE OF ODISHA ASHOK KHETI VS	NIRANJAN PANDA VS	// MANAMUNDA /37 /2026 ()	
36	D-BLAPL/5102/2026	STATE OF ODISHA SATYABAN SANTOSH KUMAR DAKUA @ SATYABAN DAKUA	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600029
37	D-BLAPL/5104/2026	STATE OF ODISHA AHITA PHAL MANDAL VS	RUCHI RAJGARHIA VS	// MUNIGUDA /20 /2026 ()	
38	D-BLAPL/5105/2026	STATE OF ODISHA LAMBODAR DANSANA VS	BISWAJIT NAYAK VS	// /0 ()	
39	D-BLAPL/5106/2026	STATE OF ODISHA LINGA SAHU VS	BISWAJIT NAYAK VS	// /0 ()	
40	D-BLAPL/5112/2026	STATE OF ODISHA RABINDRA @ RABINDRA KUMAR PANDA @ POKARASHOK KUMAR SAHOO VS	VS	// MAHAKALPARA /23 /2026 ()	
41	D-BLAPL/5113/2026	STATE OF ODISHA SUMIT BEHERA VS	KARUNAKAR RATH VS	// /0 ()	
42	D-BLAPL/5118/2026	STATE OF ODISHA SUNNY KUMAR VS	SURYAKANTA DWIBEDI VS	// RAIKIA /22 /2026 ()	
43	D-BLAPL/5121/2026	STATE OF ODISHA CHAMPAI MUNDA VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600026
44	D-BLAPL/5123/2026	STATE OF ODISHA MANOJ KUMAR NAIK VS	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /53 /2026 ()	AOD20240000242C202600030
45	D-BLAPL/5127/2026	STATE OF ODISHA AKASH DELKI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// LEPHRIPADA /70 /2024 ()	AOR20220000263C202600009

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46	D-BLAPL/5128/2026	NANDAN SETH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /265 /2025 () //	AOR20220000263C202600011
47	D-CMP/6684/2026	BASANTI DEY @ JENA VS SANJAY KUMAR DEY	VIVEKANANDA JENA VS	// () //	
48	D-CMP/6692/2026	NARSA RATNALU @ RATNAMALA CHOUDHURY VS NARANGI KALAKA	PRASANNA KUMAR MISHRA VS	// () //	AOD20260000093C202600019
49	D-CMP/6701/2026	KESHAB CHARAN MISHRA VS SRINATH MISHRA	SANGITA MOHANTY VS	// () //	
50	D-CMP/6704/2026	SK. SAINAWAJ ALI VS ZAIDA BIBI	SIDHARTHA MISHRA-1 VS	// () //	
51	D-CMP/6708/2026	DHIRENDRA KUMAR MALLICK VS RAJENDRA KU. MAJHI	KARUNAKAR GAYA VS	// () //	
52	D-CMP/6728/2026	CHITRASEN SAMANTARAY VS NILAMANI PAIKRAY	SOUBHAGYA SWAIN VS	// () //	AOR20220001296C202600024
53	D-CMP/6738/2026	CHANDRA SEKHAR PANDA VS PADMOLOCHAN PANDA	DWARIKA PRASAD MOHANTY VS	// () //	
54	D-CMP/6771/2026	SUDHIR CHARAN JENA VS NANDITA MOHANTY	NIRANJAN LENKA VS	// () //	
55	D-CMP/6785/2026	TRILOCHAN SWAIN VS HADIBANDHU GIRI	BUDHIRAM DAS VS	// () //	
56	D-CMP/6803/2026	ARUNA DAS @ ARUN DAS VS BHAGABAT DAS	ACHYUTANANDA PATTANAIAK VS	// () //	AOD20240000586C202600033
57	D-CMP/6822/2026	KARUNAKAR RATH	GOPAL CH MOHARANA	//	

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		VS	VS	()	
58	D-CMP/6829/2026	SUKANTA KUMAR SAHOO		//	
		BISWANATH JAGADEV	SIDHARTHA MISRA	//	
		VS	VS	()	
59	D-CMP/6839/2026	RAGHUNATH JAGADEV		//	
		BIDYADHAR BEHERA	RAMESH CHANDRA MISHRA	//	
		VS	VS	()	
60	D-CMP/6877/2026	DURGA BEHERA		//	
		SUKANTI SATPATHY	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
61	D-CONTAC/6798/2026	PRAVAKAR MOHAPATRA		//	
		MAHENDRA PRASAD	ASHOK KUMAR SAHOO	//	AOD20240000557C202600012
		VS	VS	()	
62	D-CONTC/6654/2026	KISHORE CHANDRA PANDA, SUB COLLECTOR KHORDA		//	
		SURAMA MOHANTY	ADV.	//	
		VS	VS	()	
63	D-CONTC/6655/2026	ASWATHY S., IAS		//	
		SANJIT KUMAR NAYAK	ADV.	//	
		VS	VS	()	
64	D-CONTC/6666/2026	HIMANSU SEKHAR PADHI, PRINCIPAL, BIRMAHRAJPUR COLLEGE		//	
		SK. ANWAR ALI	SWAPNIL ROY	//	AOR20220001600C202600016
		VS	VS	()	
65	D-CONTC/6668/2026	SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR		//	
		PRIYABRATA GARANAYAK	SWAPNIL ROY	//	AOR20220001600C202600015
		VS	VS	()	
66	D-CONTC/6670/2026	SAGAR MOHANTY, ENGINEER IN CHIEF RESOURCES BHUBANESWAR		//	
		JITEN KUMAR SAHU	SWAPNIL ROY	//	AOR20220001600C202600014
		VS	VS	()	
67	D-CONTC/6680/2026	SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES BHUBANESWAR		//	
		MANJULATA PRADHAN	SMITA RANJAN PATNAIK	//	
		VS	VS	()	
68	D-CONTC/6683/2026	USHA PADHEE, PRINCIPAL SEC., HOUSING AND URBAN DEVL P., BHUBANESWAR		//	
		GUPTESWAR HATI	PRAMOD CHANDRA SEJPADA	//	
		VS	VS	()	

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69	D-CONTC/6691/2026	NARAYAN NAYAK, IPS RAMESH KUMAR SAHOO VS	ADV VS	// // 0	AOD20220001936C202600018
70	D-CONTC/6693/2026	LOPAMUDRA NAYAK, BLOCK DEVELOPMENT OFFICER, SALIPUR BATAKRISHNA SAHOO VS	ADV. VS	// // 0	
71	D-CONTC/6697/2026	ARAVIND AGRAWAL, IAS GADADHAR NAYAK VS	ADV. VS	// // 0	
72	D-CONTC/6714/2026	SUBHA SARMA, IAS RINA KUMARI BIDYUT PRABHA GOUDA VS	ADV. VS	// // 0	
73	D-CONTC/6730/2026	B.PARAMESWARAN, COMM. CUM SEC., ST AND SC DEVL P. DEPT., BHUBANESWARR SURYANARAYAN PANDA VS	ADV. VS	// // 0	
74	D-CONTC/6733/2026	ABHISEK DASH, O.A.S MANAS RANJAN JENA VS	SAROJA KANTA SAMAL VS	// // 0	
75	D-CONTC/6734/2026	AJAY KUMAR PATRA, O.E.S, D.E.O., GANJAM SIMANCHAL SWAIN VS	SAROJA KANTA SAMAL VS	// // 0	
76	D-CONTC/6739/2026	V.KEERTHI VASAN, I.A.S M/S ADITYA CHEMICALS, GANJAM VS	MOHIT AGARWAL VS	// // 0	
77	D-CONTC/6753/2026	DHANURJAY MAJHI, DIVISIONAL HEAD, IDCO INDUSTRIAL ESTATE , BERHAMPUR RAJKISHORE RANA VS	ADV. VS	// // 0	
78	D-CONTC/6759/2026	CHANCHALA RANA, IAS NIBEDITA TRIPATHY VS	SANGRAM JENA VS	// // 0	
79	D-CONTC/6776/2026	B.PARAMESWARAN, I.A.S SANTOSH KUMAR PADHY VS	ADV. VS	// // 0	
		DIBYA JYOTI PARIDA, IAS		//	

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80	D-CONTC/6782/2026	SATYANARAYAN MOHANTY VS DIPAK KUMAR PARHI, OES-I, D.E.O., PURI	ADV. VS	// ()	
81	D-CONTC/6791/2026	MADAN MOHAN DAS VS ARAVINDA AGRAWAL, COMM. CUM SEC., BHUBANESWAR	NIRMAL CHANDRA MOHANTY VS	// ()	
82	D-CONTC/6796/2026	MANJULA MOHANTA VS SHALINI PANDIT, I.A.S	ZIGMA SAHOO VS	// ()	
83	D-CONTC/6801/2026	RAJANIKANTA SAHU VS DR. N THIRUMALA NAIK, PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT//	ADV VS	// ()	AOR20220001445C202600011
84	D-CONTC/6810/2026	SUMATI NAYAK VS DR.SUBASH CHANDRA PRADHAN, PRINCIPAL GOVT. AUTO. COLLEGE, PHULBANI	AJAYA KUMAR MOHARANA VS	// ()	
85	D-CONTC/6812/2026	BINAYAK SAHOO VS TAPAS RANJAN DEHURY, SUB-DIVISIONAL MAGISTRATE, JAJPUR	ADV. VS	// ()	
86	D-CONTC/6815/2026	KASINATH BIDYAPITH, KENDUDIHA VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// ()	
87	D-CONTC/6817/2026	BIJAY KETAN SETHY VS BIRENDRA KUMAR KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// ()	
88	D-CONTC/6819/2026	PURNA CHANDRA PRUSTY VS BIRENDRA KUMAR KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// ()	
89	D-CONTC/6841/2026	ANIRUDHA BAL VS SURYAWANSHI MAYUR VIKAS, I.A.S, COLLECTOR AND DIST.MAGISTRATE, BALASORE	ADV. VS	// ()	
90	D-CONTC/6844/2026	DEBENDRA KUMAR SAHU VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// ()	
91	D-CRLA/5000/2026	PADMALAVA BEHERA	SATYA RANJAN ACHARYA	BHARATPUR PS /183 /2022	AOR20220001297C202600045

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/5001/2026	K.NARESH KUMAR REDDY	JAGANNATH BHUYAN	PARLAKHEMUNDI /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/5008/2026	SARBESWAR NAYAK	MALAYA KUMAR SWAIN	NAYAGARH /142 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/5009/2026	LAXMAN DADIA	AMIT KUMAR SAHU	SUNABEDA /119 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/5029/2026	BABU @ BUBU BEHERA @ SUBHA RANJAN BEHERAAMLAN MOHANTY		KALINGA NAGAR /73 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/5052/2026	ARDU DIBAKAR	GOPINATH MISHRA (SR. ADV.)	DIGAPAHANDI /92 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/5056/2026	BALIA @ BALARAM BEHERA	KISHORE KUMAR MISHRA	RAMACHANDRAPUR /72 /2023	AOD20250000498C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/5061/2026	BHAGIRATHI JENA	MANAS KUMAR CHAND	NANDIPADA /88 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/5098/2026	SUJAN BAG	BHARAT BHUSAN ROUSTRAY	PADAMPUR /258 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/5122/2026	SAJIT KHAN	LAXMIDHAR MAHAPATRA	BALIPATNA /249 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLLP/5107/2026	STATE OF ODISHA(RPF)	KARUNAKAR NAYAK	/ /0	
		VS	VS	()	
		PRAMOD SAHU		//	
102	D-CRLMC/4972/2026	HARIHAR MOHAPATRA	UMESH KUMAR LENKA	BHUBANESWAR VIGILANCE /67 /2003	
		VS	VS	()	

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103	D-CRLMC/4980/2026	STATE OF ODISHA(VIG.) ADITYA DAS VS	PUSPAMITRA MOHAPATRA VS	// CUTTACK SADAR /458 /2023 ()	
104	D-CRLMC/4981/2026	STATE OF ODISHA SAHIL KUMAR MISHRA VS	BHARATI DASH VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /77 /2024 ()	
105	D-CRLMC/4992/2026	STATE OF ODISHA ANANDA PUTEL VS	AMIT KUMAR SAA VS	// LOISINGHA(BOLANGIR) /177 /2020 ()	
106	D-CRLMC/5004/2026	STATE OF ODISHA MAUSUMI NATH VS	AJIT KUMAR MOHANTY VS	// NIALI /184 /2022 ()	
107	D-CRLMC/5015/2026	STATE OF ODISHA PRASANTA BHOI VS	JUGALA KISHORE PANDA VS	// BANTALA /119 /2022 ()	
108	D-CRLMC/5030/2026	STATE OF ODISHA DAYASAGAR DAS VS	UMAKANTA BARIK VS	// TUREIKELA /230 /2024 ()	
109	D-CRLMC/5031/2026	STATE OF ODISHA BHARAT MALLICK VS	LINGARAJ MOHANTY VS	// BALIPATNA /510 /2024 ()	AOD20240000806C202600005
110	D-CRLMC/5032/2026	STATE OF ODISHA SAUDAMINI DASH VS	PRASANTA KUMAR SAHOO VS	// BHUBANESWAR VIGILANCE /34 /2017 ()	
111	D-CRLMC/5037/2026	STATE OF ODISHA(VIG.) SHIV SANKAR DAS VS	MANAS RANJAN KHATUA VS	// NAYAPALLI P.S. /652 /2024 ()	
112	D-CRLMC/5044/2026	STATE OF ODISHA PRADIPTA KUMAR BISWAL VS	NARENDRA PRASAD RATH VS	// / /0 ()	
113	D-CRLMC/5067/2026	JAYAPRAKASH AGARWAL SHRABANA SAHU VS	BAIJAYANTI MOHANTY VS	// / /0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/5073/2026	ANKUR KUMAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SINDHIKELA PS /279 /2025 () //	
115	D-CRLMC/5075/2026	SARAT CHANDRA SAHOO @ SARAT CHANDRA SAHIYOTIRMAYA SAHOO VS STATE OF ODISHA	VS	TANGI (KHURDA) /105 /2020 () //	
116	D-CRLMC/5078/2026	KEDAR ROUTA @ KEDAR RAUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /3 /2020 () //	
117	D-CRLMC/5082/2026	SATPREM NANDA VS SHYAMANANDA PATRA	ANAND PRAKASH DAS VS	/ /0 () //	
118	D-CRLMC/5086/2026	SASWATA PATNAIK VS UNION OF INDIA	SHREYA PATNAIK VS	/ /0 () //	
119	D-CRLMC/5101/2026	SAMPAD MOHANTY VS KAADAAMBINI DAS	NIRANJAN PRASAD PATRA VS	/ /0 () //	
120	D-CRLMC/5111/2026	BIDHAN KUMAR ROUSTRAY VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	BIRIDI PS /236 /2021 () //	
121	D-CRLMC/5116/2026	RAKESH KUMAR MALLIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SORO /403 /2022 () //	
122	D-CRLMC/5125/2026	PRASSANA NANDA @ PRASANNA KUMAR NANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	PAHALA /354 /2025 () //	
123	D-CRLMC/5126/2026	BIBHUTI RANJAN DAS VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	KHANTAPADA /140 /2025 () //	
124	D-CRLMC/5129/2026	PRASANNA NANDA @ PRASANNA KUMAR NANDA VS ASHA KUMARI	ANANTA NARAYAN PATTANAYAK VS	/ /0 () //	
125	D-CRLMP/4995/2026	RENJEETA TRIPATHY	PANCHANAN PANIGRAHI	LALBAG /42 /2025	AOD2025000009C202600012

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/5007/2026	SULOCHANA PRADHAN	ARUPANANDA GOSWAMY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/5020/2026	SITARUN BIBI	KASHINATH PATTANAİK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/5042/2026	SURENDRA RATH	SASHIBHUSAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/5077/2026	SK. RAHİM	PARTHA SARATHI DAS	DAITARI /107 /2025	AOD20240000364C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/5079/2026	NIRMALYA ROUT	SATYA NARAYAN MISHRA 4	/ /	AOR20220001615C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/5090/2026	SURENDRA RATH	SASHIBHUSAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/5099/2026	SASMITA SETHY	RABINDRA NATH PRUSTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/4955/2026	SEKH RIYAJUDDIN	JNYANANANDA PANDA	BHADRAK RURAL /830 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLREV/5006/2026	NARAHARI BEHERA	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/5108/2026	KAILASH CHANDRA SAHOO	DEEPAK RANJAN PARIDA	KENDRAPARA /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRP/6681/2026	BATAKRISHNA JENA	ARPIT SIKDAR	/ /	
		VS	VS	()	

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137	D-CRP/6851/2026	KANCHANABALA JENA SATYANARAYAN MAHARANA VS SANJUKTA MOHANTY	HRUDANANDA MOHAPATRA VS	// // 0	
138	D-LAA/6831/2026	BANCHANIDHI SETH VS LAND ACQUISITION OFFICER, KALAHANDI	DHANANJAYA MUND VS	// 0 //	AOR20220001492C202600032
139	D-MACA/6657/2026	DEEPAK NAYAK VS ARUNA NAYAK	BIRANCHI NARAYAN RATH VS	// 0 //	
140	D-MACA/6660/2026	KANCHANA KARJYI VS KUNA RAITA	BIRANCHI NARAYAN RATH VS	// 0 //	
141	D-MACA/6665/2026	SANTOSHI LOHAR VS BASANTA KUMAR SASMAL	AMIYA KUMAR MOHANTY VS	// 0 //	
142	D-MACA/6674/2026	SURU MUNDA VS BASANTA KUMAR SASMAL	AMIYA KUMAR MOHANTY VS	// 0 //	
143	D-MACA/6676/2026	JHARANARANI BEHERA @ JHARANA BEHERA VS MANARANJAN MOHANTA	SRINIBAS MOHANTY VS	// 0 //	
144	D-MACA/6712/2026	GITANJALI NAG VS RANJIT SINGH	DEBASISH PATNAIK VS	// 0 //	
145	D-MACA/6809/2026	UNITED INDIA INSURANCE CO. LTD.,NUAPADA VS PURNA CHANDRA PODH	SANTOSH KUMAR MOHANTY VS	// 0 //	
146	D-MATA/6710/2026	ABHILASH KUMAR BOHIDAR VS SOUMYA CHHOTRAY	DEEPALI MAHAPATRA VS	// 0 //	
147	D-MATA/6793/2026	PRITISH KHAMARI VS SHIBANI @ PURNIMA PANDA @ KHAMARI	SOUMYA RANJAN DAS VS	// 0 //	

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148	D-RPFAM/6888/2026	AKSHAYA KUMAR SUTAR VS PRACHI PADMA PANDA	SATYA SMRUTI MOHANTY VS	// 0 //	
149	D-RPFAM/6891/2026	LIVASH KUMAR NAYAK VS SONALITI NAYAK	PRANAB KUMAR SAMANTRAY VS	// 0 //	
150	D-RSA/6671/2026	SULTANA NESHA BIBI VS PRATYUSH KUMAR MOHANTY	DWARIKA PRASAD MOHANTY VS	// 0 //	
151	D-RSA/6821/2026	SK. TALIM ALI VS HINDUSTAN PETROLEUM CORPORATION LTD., BBSR	MANOJ KUMAR PATI VS	// 0 //	
152	D-RSA/6886/2026	PARAMESWAR SAHU VS KAMAL SAHU	RABINDRA NATH PRUSTY VS	// 0 //	
153	D-RSA/6893/2026	Rabinarayan Mishra VS Suresh Chandra Behera	Asit Kumar Otta VS	// 0 //	AOR20230000623C202600010
154	D-RVWPET/6742/2026	UNION OF INDIA VS TANU SENAPATI	BISWAJIT MAHARANA(SR. PANEL COUNSEL) VS	// 0 //	
155	D-TRP(C)/6677/2026	LIJARANI DAS VS AJAY KUMAR DAS	ARIJEET MISHRA VS	// 0 //	
156	D-TRP(C)/6678/2026	LIJARANI DAS VS AJAY KUMAR DAS	ARIJEET MISHRA VS	// 0 //	
157	D-TRP(C)/6715/2026	SWETA PRIYADARSINI VS ADITYA KUMAR DALAI	BISWAJIT MOHAPATRA VS	// 0 //	
158	D-TRP(C)/6766/2026	SUMITRA BEHERA VS LALITA KUMAR PARIDA	PRANAYANEE DASMOHAPATRA VS	// 0 //	
159	D-TRP(C)/6813/2026	UGARSANDI @ SING	RAJIB LOCHAN PATTNAIK	//	

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		VS	VS	()	
		SHIBA SINGH @ SING		//	
160	D-TRPCRL/5119/2026	BHAGIRATHI BALABANTRAY	NIRANJAN LENKA	//0	
		VS	VS	()	
		LAXMIPRIYA DAS		//	
161	D-WA/6694/2026	STATE OF ODISHA	BABITA SAHU,A.G.A	//	LOD20240000172C202600054
		VS	VS	()	
		GIRISHA CHANDRA SATHAPATHY		//	
162	D-WA/6723/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	//	LOD20240000194C202600059
		VS	VS	()	
		NARASIMHA PRADHAN		//	
163	D-WA/6724/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000172C202600055
		VS	VS	()	
		DIBYA RANJAN BISWAL		//	
164	D-WA/6725/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202600051
		VS	VS	()	
		KUBERA MAHANTA		//	
165	D-WA/6777/2026	MD. MANSOOR AHMED	PRATIK DASH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
166	D-WA/6825/2026	SONY SIL	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WA/6892/2026	SHIBA SANKAR MOHARANA	SAPAN KUMAR PAL	//	AOD20240000545C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/6651/2026	NARESH NAYAK	SRINIVAS MOHANTY	//	AOR20240000732C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/6652/2026	ARUN KUMAR TRIPATHY	SRINIVAS MOHANTY	//	AOR20240000732C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/6653/2026	M/S DOLAGOVINDA BRAJAKISHORE MAHAVIDYALAYA	RYAMA BARIK	//	
	WP(C)/5259/2026	VS	VS	()	

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171	D-WP(C)/6656/2026	REGIONAL PROVIDENT COMMISSIONER II(PD), CUTTACK ILIYAS MOHAMMAD VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// // 0 //	
172	D-WP(C)/6658/2026	PADMA NAIK VS COLLECTOR, KORAPUT	DIGAMBAR SETHI VS	// 0 //	
173	D-WP(C)/6659/2026	JITENDRA KUMAR BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
174	D-WP(C)/6661/2026	YASMINI JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
175	D-WP(C)/6662/2026	KSHIRASINDHU KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
176	D-WP(C)/6663/2026	BHAMADEI BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
177	D-WP(C)/6664/2026	RAJKUMAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
178	D-WP(C)/6667/2026	MADHU BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
179	D-WP(C)/6669/2026	THE CHIEF EXECUTIVE OFFICER, NESCO UTILITY (INDIA) PRIVATE LIMITED, BAKASORE VS THE REGISTRAR CUM SECRETARY ODISHA HUMAN RIGHTS COMMISSION(OHRC), KHURDA	INDRAJIT KASORIA VS	// 0 //	
180	D-WP(C)/6672/2026	ARUN KUMAR NAIK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //	
181	D-WP(C)/6673/2026	JYOTIRMAYA PUJARI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202600039

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182	D-WP(C)/6675/2026	GAJAPATI KSHETRA MOHAN PATASANI VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //	
183	D-WP(C)/6679/2026	KRUSHNACHANDRA DAS @ KUSA DAS VS STATE OF ODISHA	AMARESH TRIPATHY VS	// 0 //	
184	D-WP(C)/6682/2026	DILLIP KUMAR BHOI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
185	D-WP(C)/6685/2026	SASHIKANTA BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
186	D-WP(C)/6686/2026	SMRUTI RANJAN MOHANTY VS CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //	
187	D-WP(C)/6687/2026	M/S ESL STEEL LTD, SUNDARGARH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
188	D-WP(C)/6688/2026	SIDDHARTHA SHANKAR MAHAKHUD VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
189	D-WP(C)/6689/2026	ABHIMANYU RANA VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //	
190	D-WP(C)/6690/2026	DRIEMS UNIVERSITY, KHAIRAPARI, CUTTACK VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //	
191	D-WP(C)/6695/2026	NIRANJAN SABAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
192	D-WP(C)/6696/2026	RAGHUNATH KHAMARI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
193	D-WP(C)/6698/2026	M/S SEKH HASIBUL RAHMAN	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600015

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	WP(C)/5292/2026	VS	VS	()	
		THE COMMISSIONER, CGST, CX AND CUSTOMS		//	
194	D-WP(C)/6699/2026	AMARESH PATI	JAGAMOHAN PATTANAİK	//	AOR20220001586C202600014
		VS	VS	()	
		UNION OF INDIA		//	
195	D-WP(C)/6700/2026	BHARAT CHANDRA KAND	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/6702/2026	SHRISRIKANTA KUMAR BEHERA	ITISHREE TRIPATHY	//	
		VS	VS	()	
		STATE TAX OFFICER, CT AND GST, NAYAGARH		//	
197	D-WP(C)/6703/2026	TAPAN KUMAR BARIK	HIMANSHU SEKHAR PANDA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
198	D-WP(C)/6705/2026	PADMA KANDULAPHULA	HARIPAD MOHANTY	//	
		VS	VS	()	
		THE COLLECTOR AND DIST.MAGISTRATE, KORAPUT		//	
199	D-WP(C)/6706/2026	AJIT KUMAR PAIKRAY	AKSHAYA KUMAR SAHOO	//	
	WP(C)/5296/2026	VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/6707/2026	SASMITA SWAIN	ITISHREE TRIPATHY	//	
		VS	VS	()	
		SUPERINTENDENT CGST AND CENTRAL EXCISE, CUTTACK-1		//	
201	D-WP(C)/6709/2026	GOURANGA SETHI	SMITA RANJAN PATNAİK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/6711/2026	RAGHUNATH SWAMY BIJE NIMAKHANDI, GANJAMGOPINATH MISHRA		//	
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR		//	
203	D-WP(C)/6713/2026	BIJAYA KUMAR BEHERA	DEBASIS SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/6716/2026	SANJAY KUMAR CHHURIA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	

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205	D-WP(C)/6717/2026	REGISTRAR OF COOPERATIVE SOCIETIES, BHUBANESWAR KAMAL CHANDRA NAIK VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //	
206	D-WP(C)/6718/2026	RASHMI RANJAN SWAIN VS MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT, GOVT.OF INDIA, NEW DELHI	DIPTI RANJAN MOHAPATRA VS	// 0 //	
207	D-WP(C)/6719/2026	DHURBA CHARAN SAHOO VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //	
208	D-WP(C)/6720/2026	RAMA CHANDRA ACHARYA VS MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT, NEW DELHI	DIPTI RANJAN MOHAPATRA VS	// 0 //	
209	D-WP(C)/6721/2026	KRUSHNA KAMAR VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
210	D-WP(C)/6722/2026	BHAWANI PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
211	D-WP(C)/6726/2026	PINTU RAJ VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
212	D-WP(C)/6727/2026	JAYANTA KUMAR BHUYAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
213	D-WP(C)/6729/2026	DURYODHAN SAHU VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //	
214	D-WP(C)/6731/2026	M/S D.K.CONSTRUCTION VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600016
215	D-WP(C)/6732/2026	SUNITA GOUDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	

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216	D-WP(C)/6735/2026	MOUSAM RANJAN SAHOO VS ICICI BANK, BHANJA PRAVA BUILDING, BHUBANESWAR	C KASTURI VS	// 0 //	
217	D-WP(C)/6736/2026	RAJENDRA KUMAR TRIPATHY VS THE LIFE INSURANCE CORPORATION OF INDIA, MUMBAI	PRAMODA KUMAR DASH VS	// 0 //	
218	D-WP(C)/6737/2026	BHASKAR PANIGRAHI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
219	D-WP(C)/6740/2026	GAJENDRA NATH MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR BHUYAN VS	// 0 //	
220	D-WP(C)/6741/2026	SARMISTHA ACHARYA @ MISHRA VS THE AUTHORISED OFFICER, BANK OF BARODA	LINGARAJ MOHANTY VS	// 0 //	AOD20240000806C202600006
221	D-WP(C)/6743/2026	BALARAM DEO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
222	D-WP(C)/6744/2026	CHAMELI ORAM VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
223	D-WP(C)/6745/2026	UDAY KUMAR DEO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
224	D-WP(C)/6746/2026	AKHAYA KUMAR MALL VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
225	D-WP(C)/6747/2026	GAJENDRA DEO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
226	D-WP(C)/6748/2026	MANAS RANJAN PANDA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
227	D-WP(C)/6749/2026	RAMESH CHANDRA BARIK	SUBASH CHANDRA PUSPALAKA	//	

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		VS	VS	0	
		THE STATE OF ODISHA		//	
228	D-WP(C)/6750/2026	SURYAKANTA DEO	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/6751/2026	CHINMAYEE SETHI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/6752/2026	PARIMAL DAS	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/6754/2026	SANATAN DEO	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/6755/2026	SIBA CHARAN BEHERA	ABHISEK MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/6756/2026	NIMAI CHARAN SAHU	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/6757/2026	FORUM FOR INTEGRATED NATIONAL SECURITY, MUMBAI	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/6758/2026	SASMITA DEO	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/6760/2026	CHITRAREKHA @ CHITRALEKHA SWAIN	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
237	D-WP(C)/6761/2026	NIRMAL KUMAR JAIN	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/6762/2026	ASHOK KUMAR MAHANTA	SADASIVA PATRA (1)	//	AOD20230000737C202600034
		VS	VS	0	

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239	D-WP(C)/6763/2026	STATE OF ODISHA BISWANTH KHATUA VS	SUDHANSU SEKHAR JENA VS	// // 0	
240	D-WP(C)/6764/2026	STATE OF ODISHA DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK	TANU MAY MISHRA VS	// // 0	
241	D-WP(C)/6765/2026	STATE OF ODISHA BIDYABHARATI DEBIPRASAD MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
242	D-WP(C)/6767/2026	THE STATE OF ODISHA BHASKAR SETHY VS	SOUMYA MISHRA VS	// // 0	
243	D-WP(C)/6768/2026	THE STATE OF ODISHA ANIRUDHA PATNAIK VS	BUDHIRAM DAS VS	// // 0	
244	D-WP(C)/6769/2026	STATE OF ODISHA ANIRUDHA PATNAIK VS	BUDHIRAM DAS VS	// // 0	
245	D-WP(C)/6770/2026	STATE OF ODISHA BISWANATH SETHY VS	SOUMYA MISHRA VS	// // 0	
246	D-WP(C)/6772/2026	THE STATE OF ODISHA SANTOSH KUMAR BEHERA VS	SAROJANANDA MISHRA VS	// // 0	
247	D-WP(C)/6773/2026	STATE OF ODISHA KSHIROD KUMAR SUBUDHI VS	DEBA PRASAD TRIPATHY VS	// // 0	
248	D-WP(C)/6774/2026	AUTHORIZED OFFICER, CANARA BANK, CHOUDHURY BAZAR BRANCH, CUTTACK BRAJA SETHY VS	SOUMYA MISHRA VS	// // 0	
249	D-WP(C)/6775/2026 WP(C)/5309/2026	THE STATE OF ODISHA SUBRAT KUMAR BISWAL VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// // 0 0	

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250	D-WP(C)/6778/2026	SANTANA PAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600034
251	D-WP(C)/6779/2026	DHUSASAN SETHY VS THE STATE OF ODISHA	SOUMYA MISHRA VS	// () //	
252	D-WP(C)/6780/2026	STATE OF ODISHA VS M/S GLOBAL AVIANAUTICS LTD(GAL)	SONAK MISHRA, A.S.C VS	// () //	LOD20240000194C202600060
253	D-WP(C)/6781/2026	SHYAM SUNDAR DHAL VS THE COMMISSIONER OF CT AND GST, ODISHA	DEBA PRASAD MISHRA VS	// () //	AOD20240000116C202600001
254	D-WP(C)/6783/2026	SHARMISTHA PRIYADARSHINI @ SHARMISTHA VS BANK OF BARODA, GUJARAT	PRATIK DASH VS	// () //	
255	D-WP(C)/6784/2026	R.K.SERVICE STATION, BALASORE VS COMMISSIONER CT AND GST ODISHA, CUTTACK	BIJAY BANERJEE VS	// () //	
256	D-WP(C)/6786/2026	SANTOSH KUMAR NAIK VS AUTHORIZED OFFICE, PUNJAB NATIONAL BANK ASSET RECOVERY MANAGEMENT BRANCH (ARMB) CUTTACK	BISWAMBAR MOHANTY VS	// () //	
257	D-WP(C)/6787/2026	SHAIK IRFAN ALLI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// () //	
258	D-WP(C)/6788/2026	SADAKAT ALLI KHAN VS THE ASSISTANT COMMISSIONER OF STATE TAX, JAJPUR	DEBA PRASAD MISHRA VS	// () //	AOD20240000116C202600002
259	D-WP(C)/6789/2026	M/S.RUTUPARNA CONSTRUCTION, A CLASS CONTRACTOR, BHUBANESWAR VS STATE OF ODISHA	CHITRANJANA PATRA VS	// () //	
260	D-WP(C)/6790/2026	KAILASH CHANDRA SAHOO VS CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	AJIT KUMAR ROY VS	// () //	
261	D-WP(C)/6792/2026	M.D. NAZEER @MAHAMMAD NAJIR	AMIT KUMAR SAHU	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/6794/2026	THAKUR SINGH MAHAPATRA	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/6795/2026	NAZARA BEGUM @ NAGEERA BEGAM	AMIT KUMAR SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/6797/2026	M/S KIRAN KUMAR SAHOO	SOUMYA RANJAN MISHRA	//	AOD20240000796C202600006
		VS	VS	()	
		COMMISSIONER OF CT AND GST		//	
265	D-WP(C)/6799/2026	BULU BARALA	SWAPNIL ROY	//	AOR20220001600C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/6800/2026	BISHNU CHARAN NAYAK	SWAPNIL ROY	//	AOR20220001600C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/6801/2026	BISWAJIT NAYAK	SWAPNIL ROY	//	AOR20220001600C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/6802/2026	PRAKASH KUMAR MOHAPATRA	SUSANTA KUMAR SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/6804/2026	DR.RAGHUNANDAN MAHARANA	JIBAN RANJAN DASH	//	
		VS	VS	()	
		OFFICER ON SPECIAL DUTY (LAND REFORMS) RAYAGADA		//	
270	D-WP(C)/6805/2026	PATITAPABAN SWAIN	SOUBHAGYA SWAIN	//	AOR20220001296C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/6806/2026	ASHOK DAS	SWAPNIL ROY	//	AOR20220001600C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/6807/2026	M/S. KAMALA LOCHAN NAIK, SAUNTAPUR, BARGAR	ABHILASH MISHRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/6808/2026	THE COMMISSIONER (APPEALS), G.S.T., CENTRAL EXCISE AND CUSTOM, BHUBANESWAR // PRASANTA ROUT VS STATE OF ODISHA	SWAPNIL ROY VS //	// 0 //	AOR20220001600C202600020
274	D-WP(C)/6811/2026	SANDHYARANI PANDA VS STATE OF ODISHA	AMITAV DAS VS //	// 0 //	
275	D-WP(C)/6814/2026	MANOJ KUMAR BAHADUR VS STATE OF ODISHA	ASHIM KISHOR PAL VS //	// 0 //	
276	D-WP(C)/6816/2026	DAYAMAYA BEHERA VS STATE OF ODISHA	AMITAV DAS VS //	// 0 //	
277	D-WP(C)/6818/2026	BABULI MALIK VS COMMISSIONER LAND RECORDS AND SETTLEMENT , ODISHA	SUKANTA KUMAR NAYAK (2) VS //	// 0 //	
278	D-WP(C)/6820/2026	KSHIROD KUMAR SUBUDHI VS AUTHORIZED OFFICER, CANARA BANK, CUTTACK	DEBA PRASAD TRIPATHY VS //	// 0 //	
279	D-WP(C)/6823/2026	RAJKISHORE SENAPATI VS DIST.MAGISTRATE AND COLLECTOR, PURI	GOPINATH MISHRA VS //	// 0 //	
280	D-WP(C)/6824/2026	BIRENDRA KUMAR DEO VS STATE OF ODISHA	AMITAV DAS VS //	// 0 //	
281	D-WP(C)/6826/2026	DEBI PRASAD NAYAK VS UNION OF INDIA	SAIBRATA RATH VS //	// 0 //	
282	D-WP(C)/6827/2026	JASHOBANTA NAYAK VS STATE OF ODISHA	ASHIM KISHOR PAL VS //	// 0 //	
283	D-WP(C)/6828/2026	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS //	// 0 //	

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284	D-WP(C)/6830/2026	DR.SUDHANSU KUMAR NANDA VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
285	D-WP(C)/6832/2026	BISWA RANJAN BASTIA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0 //	
286	D-WP(C)/6833/2026	AJATI BEHERA VS THE SECY, REVENUE DIVISIONAL COMMISSIONER, NOTERN DIVISION, SAMBALPUR	RAJESH RANJAN SAHOO VS	// 0 //	
287	D-WP(C)/6834/2026	M/S MEINHARDT SINGAPORE PTE.LTD, UTTAR PRADESH VS UNION OF INDIA	KUMAR DASH VS	// 0 //	
288	D-WP(C)/6835/2026	M/S. SIBA PRASAD PARIDA, CHARIGOAN, KENDRAPATI VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	TRIPATHY VS	// 0 //	
289	D-WP(C)/6836/2026	MD.GULAM RAZA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	// 0 //	
290	D-WP(C)/6837/2026	PRAKASH CHANDRA SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
291	D-WP(C)/6840/2026	BUDHIMAN JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
292	D-WP(C)/6842/2026	PRADYUMNA KUMAR SAHOO VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
293	D-WP(C)/6843/2026	NARAYAN CHANDRA SAHOO VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
294	D-WP(C)/6845/2026	RAJENDRA NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600019
295	D-WP(C)/6846/2026	SAROJINI DAS	KUNAL KUMAR SWAIN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/6847/2026	TRINATH BAG	LAXMINARAYAN PATEL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/6848/2026	KARTIKA PRADHAN	Swapnil Roy	//	AOR20220001600C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/6849/2026	SOUDAMINI MAHANANDA	PRAYAS MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/6850/2026	UPENDRA BHOI	Swapnil Roy	//	AOR20220001600C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/6852/2026	AMIR KUMAR PRADHAN	SURYAKANTA DWIBEDI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/6853/2026	MITU DAS	Swapnil Roy	//	AOR20220001600C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/6854/2026	DR. RABINDRA KUMAR PANDA	KURESH PRASAD DASH	//	AOR20220001390C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/6855/2026	TAPAN KUMAR PRADHAN	SATYA SHIVA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/6856/2026	NIKUNJ AGARWAL	ANAND PRAKASH DAS	//	
		VS	VS	()	
		UNION OF INDIA		//	
305	D-WP(C)/6857/2026	MANJULATA SAHOO	PRAMOD RANJAN BEHERA	//	AOD20220003518C202600005
		VS	VS	()	
		AUTHORISED OFFICER, UJJIVAN SMALL FINANCE BANK		//	
306	D-WP(C)/6858/2026	DR. PURNA CHANDRA SAHOO	KURESH PRASAD DASH	//	AOR20220001390C202600007
		VS	VS	()	

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307	D-WP(C)/6859/2026	STATE OF ODISHA DIKSHIT KUMAR ROUT VS	SOHAN MISHRA VS	// // 0	
308	D-WP(C)/6860/2026	STATE OF ODISHA HDFC ERGO GENERAL INSURANCE COMPANY LTD. VS	MANABENDRA PANIGRAHY VS	// // 0	
309	D-WP(C)/6861/2026	TAPASWINI SAHOO SK.ARIF ALI VS	MANASI MOHAPATRA VS	// // 0	AOD20230000932C202600002
310	D-WP(C)/6862/2026	STATE OF ODISHA MOHAN SUNDAR DAKUA VS	JYOTIRMAY GUPTA VS	// // 0	
311	D-WP(C)/6863/2026	STATE OF ODISHA SITA MAJHI VS	NIRANJAN HOTA VS	// // 0	
312	D-WP(C)/6864/2026	STATE OF ODISHA BRUNDABAN PAIK VS	SRIKANTA KUMAR NATH VS	// // 0	
313	D-WP(C)/6865/2026	STATE OF ORISSA RASHMI RANJAN SAHOO VS	HRUDANANDA MOHAPATRA VS	// // 0	
314	D-WP(C)/6866/2026	STATE OF ODISHA BABAJI NAYAK VS	SURYAKANTA DWIBEDI VS	// // 0	
315	D-WP(C)/6867/2026	STATE OF ODISHA CHITTA RANJAN ACHARYA VS	JYOTIRMAY GUPTA VS	// // 0	
316	D-WP(C)/6868/2026	STATE OF ODISHA KSHIROD CHANDRA MAHALA VS	PRASHANTA KUMAR DAS VS	// // 0	
317	D-WP(C)/6869/2026	STATE OF ODISHA RANJITA KUMARI SWAIN VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// // 0 //	

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318	D-WP(C)/6870/2026	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
319	D-WP(C)/6871/2026	HIMANSU SEKHAR MUNI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
320	D-WP(C)/6872/2026	GUNAMANI JANI VS STATE OF ODISHA	SASMITA PANDA VS	// 0 //	
321	D-WP(C)/6873/2026	PRIYABRATA SINGH VS HARAPRIYA SINGH	ASHOK KUMAR SAHOO VS	// 0 //	
322	D-WP(C)/6874/2026	RANJITA DHAL VS ORISSA LIFT IRRIGATION CORPORATION LTD., BHUBANESWAR	DR. BINODA KUMAR MISHRA VS	// 0 //	
323	D-WP(C)/6875/2026	ALEKHA CHANDRA DAS VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// 0 //	
324	D-WP(C)/6876/2026	PRIYAMBADA RUPADARSHINI BISWAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
325	D-WP(C)/6878/2026	JAMUNA MOHANTY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //	
326	D-WP(C)/6879/2026	RINA BEHERA VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //	
327	D-WP(C)/6880/2026	JAYANTI SAMANTARAY VS INDIAN BANK, DEULA SAHI BRANCH, TULSIPUR, CUTTACK	BISWAJIT NAYAK VS	// 0 //	
328	D-WP(C)/6881/2026	BIDYADHARA SAMAL VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, REGIONAL OFFICER, KHURDA	JAYANTI NAIK VS	// 0 //	
329	D-WP(C)/6882/2026	JAYANTI SAMANTARAY	BISWAJIT NAYAK	//	

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		VS	VS	()	
330	D-WP(C)/6883/2026	BANK OF BARODA, BRANCH MANAGER, BUXIBAZAR, CUTTACK		//	
		KESHAB CHANDRA NATH	PANCHANAN SAHOO	//	
		VS	VS	()	
331	D-WP(C)/6884/2026	STATE OF ODISHA		//	
		JAYANTI SAMANTARAY	BISWAJIT NAYAK	//	
		VS	VS	()	
332	D-WP(C)/6885/2026	BANK OF INDIA, BRANCH MANAGER, NAYA SARAK, CUTTACK		//	
		SNEHALATA KHUNTIA	SANDEEP RATH	//	
		VS	VS	()	
333	D-WP(C)/6887/2026	STATE OF ODISHA		//	
		ATREYAPURAPU DILLESWAR RAO	RABINDRA KUMAR SAHOO	//	
		VS	VS	()	
334	D-WP(C)/6889/2026	DISTRICT AND SESSSIONS JUDGE, GANJAM		//	
		KALAHANDI GNM COLLEGE, KALAHANDI	RABINDRA KUMAR SAHOO	//	
		VS	VS	()	
335	D-WP(C)/6890/2026	STATE OF ODISHA		//	
		NAND SINGH RATHORE	RASHMIKANTA MAHALIK	//	
		VS	VS	()	
336	D-WPCRL/4997/2026	CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER-CUM-DIST SUPERVISING AUTHORITY		//	
		RANJU RAIMAN	ASHIS KUMAR MISHRA	//0	
		VS	VS	()	
337	D-WPCRL/5062/2026	UNION OF INDIA		//	
		ADHIRA MALIK	BINI MISHRA	//0	
		VS	VS	()	
338	D-ABLAPL/4954/2026	STATE OF ODISHA		//	
		RAKESH KUMAR JENA @ RAKESH JENA	PRIYA RANJAN MISHRA	BHADRAK TOWN /225 /2025	
		VS	VS	()	
339	D-ABLAPL/4959/2026	STATE OF ODISHA		//	
		SARADA PRASANA SWAIN	SAMVIT MOHANTY	//0	
		VS	VS	()	
340	D-ABLAPL/4961/2026	STATE OF ODISHA(VIG.)		//	
		SURENDRA NAYAK	SUDHANSU PRASAD MAHAPATRA	BALIAPANDA /10 /2026	
		VS	VS	()	

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341	D-ABLAPL/4962/2026	STATE OF ODISHA SOLEI @ SOLEMAN KHAN VS	SAROJ KUMAR DASH VS	// TIGIRIA /134 /1999 ()	
342	D-ABLAPL/4963/2026	STATE OF ODISHA CHANDRA SEKHAR MALIK @ MALLICK VS	ARIJEET MISHRA VS	// NIKIRAI /12 /2026 ()	
343	D-ABLAPL/4964/2026	STATE OF ODISHA HAPINA @ HAPPY MOHANTY @ SIDDHARTHA MOHANTY VS	HANU DEBA BEHERA VS	// KHANDAGIRI P.S. /94 /2026 ()	AOD20240000366C202600020
344	D-ABLAPL/4965/2026 ABLAPL/2147/2026	STATE OF ODISHA SUDEEP KUMAR MOHANTY VS	IPSIT AUROBINDO ACHARYA VS	// PIPLI /83 /2026 ()	
345	D-ABLAPL/4966/2026	STATE OF ODISHA BIMAL KANTA SETHY VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /42 /2026 ()	
346	D-ABLAPL/4967/2026	STATE OF ODISHA ARUN KUMAR SAHU @ MANTU SAHOO VS	PARTHA SARATHI DAS VS	// TELKOI /322 /2025 ()	AOD20240000364C202600048
347	D-ABLAPL/4968/2026	STATE OF ODISHA ANIRUDHA BHOI VS	LALITENDU BHUYAN VS	// ANANDAPUR /25 /2026 ()	
348	D-ABLAPL/4969/2026	STATE OF ODISHA PRABHUPADA BEHERA VS	UMESH KUMAR LENKA VS	// NAYAPALLI P.S. /235 /2008 ()	
349	D-ABLAPL/4970/2026	STATE OF ODISHA SUSEI @ SUSHANTA SAHOO VS	SARAT KUMAR JENA VS	// BARANGA /62 /2026 ()	
350	D-ABLAPL/4971/2026	STATE OF ODISHA SANJEEB KUMAR SAHU @ SIPU SAHU VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /396 /2025 ()	AOD20240000364C202600049
351	D-ABLAPL/4973/2026	STATE OF ODISHA DEBASHISH SAHU VS	SARAT KUMAR JENA VS	// / /0 ()	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-ABLAPL/4974/2026	BIPIN BEHERA VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KHUNTUNI /40 /2026 () //	
353	D-ABLAPL/4975/2026	SHYAM BIHARI PRASAD VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /85 /2019 () //	AOR20220003722C202600041
354	D-ABLAPL/4976/2026	PRAMOD MALLIK @ PRAMOD KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /82 /2012 () //	
355	D-ABLAPL/4983/2026	PURUSOTTAM BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /56 /2007 () //	
356	D-ABLAPL/4984/2026	ABINASH PARIDA VS STATE OF ODISHA	BIDHUBHUSAN NAYAK VS	MAHILA P.S. BUXIBAZAR /73 /2024 () //	
357	D-ABLAPL/4985/2026	JATIN @ JASTIN @ GOLU NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	PAPADAHANDI /168 /2025 () //	
358	D-ABLAPL/4989/2026	PARAMANANDA SAMAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHARABEL NAGAR P.S. /222 /2024 () //	
359	D-ABLAPL/4990/2026	SILU GOCCHAYAT VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /20 /2026 () //	
360	D-ABLAPL/4991/2026	RANJITA NAIK @ YADAV VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	ULLUNDA /12 /2026 () //	
361	D-ABLAPL/4993/2026	BUDU BEHERA @ AJAYA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /24 /2026 () //	
362	D-ABLAPL/4994/2026	EKADASI DEHURI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /14 /2024 () //	
363	D-ABLAPL/4998/2026	BAIKUNTHA PRADHAN	BIPLAB KUMAR DASH	RASOL /29 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/4999/2026	SISIR KUMAR ROUT	PITAMBAR PANDA	PHULBANI TOWN /39 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/5003/2026	TAPAN NAYAK @ TAPAN KUMAR NAYAK	JAYANTA KUMAR MAJHI	BASTA /89 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/5005/2026	SEKH LALU @ SK. LALU	JAYANTA KUMAR MAJHI	BALIAPAL /74 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/5010/2026	AJAYA @ AJAYA KUMAR SAHU	AKSHAYA KUMAR SAHOO	RAGHUNATHPALI /810 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/5014/2026	RABI @ BAIKUNTHA RANA	BIKASH KARNA	UDITNAGAR /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/5016/2026	PRASANNA @ PRASAN NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /1229 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/5017/2026	RAMESH GARADA	JUGALA KISHORE PANDA	DASMANTAPUR /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/5018/2026	MRUTYUNJAY PRADHAN	BIKRAM KESHARI RAJ	BAIDESWAR /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/5019/2026	RADHAMOHAN PANDA	GAOURA HARIJAN	CYBER CRIME AND ECONOMIC OFFENCES, KORAPUT /174 /2026	ACR202600014202600001
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/5021/2026	PRASANNA @ PRASAN NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /1193 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/5023/2026	SUMATI ACHARYA @ SAMA NAYAK	RASHMI RANJAN MISHRA	BHOGRAI /6 /2026	
		VS	VS	()	

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375	D-ABLAPL/5024/2026	STATE OF ODISHA SATYABRATA MAHAPATRA @ MOHAPATRA VS	NILAM SWAIN VS	// BHADRAK TOWN /647 /2025 ()	
376	D-ABLAPL/5025/2026	STATE OF ODISHA NALINI PRAVA SETHY VS	LALITENDU BHUYAN VS	// ANANDAPUR /27 /2026 ()	
377	D-ABLAPL/5026/2026	STATE OF ODISHA TAHER AHMED KHAN VS	RASHMI RANJAN MISHRA VS	// TIGIRIA /231 /2022 ()	
378	D-ABLAPL/5027/2026	STATE OF ODISHA JYOTI PRAKASH MALLIK VS	DIPTENDU SUNDAR RAY VS	// BALASORE TOWN /353 /2025 ()	
379	D-ABLAPL/5028/2026	STATE OF ODISHA BANARANI @ BANANRANI BARIK @ BANARANI BARIK VS	ABAN DEEP RAJ PANDA VS	// KEONJHAR TOWN /96 /2026 ()	
380	D-ABLAPL/5033/2026	STATE OF ODISHA RASMI BEHERA VS	PRATYUSHA NAIDU VS	// GOPALPUR /53 /2023 ()	
381	D-ABLAPL/5034/2026	STATE OF ODISHA RANJAN BARA @ RANJAN BAR VS	ABHISEK MOHANTY VS	// ABHAYACHANDPUR /127 /2021 ()	
382	D-ABLAPL/5036/2026	STATE OF ODISHA TUNA @ MRUTUNJAY MOHAPATRA VS	LALITENDU BHUYAN VS	// TELKOI /322 /2025 ()	
383	D-ABLAPL/5038/2026	STATE OF ODISHA RANJAN BARA @ RANJAN BAR VS	ABHISEK MOHANTY VS	// ABHAYACHANDPUR /126 /2021 ()	
384	D-ABLAPL/5041/2026	STATE OF ODISHA RANJAN BARA @ RANJAN BAR @ RANJAN DAS VS	ABHISEK MOHANTY VS	// ABHAYACHANDPUR /136 /2021 ()	
385	D-ABLAPL/5043/2026	STATE OF ODISHA DUSMANTA BEHERA @ BIKI VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	// KHAMAR /38 /2026 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :13/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/5046/2026	ALTAF KHAN WARSI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BELPAHAR /160 /2021 () //	
387	D-ABLAPL/5047/2026	BARUN NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /991 /2022 () //	
388	D-ABLAPL/5048/2026	AKLIMA BIBI VS STATE OF ODISHA	DEBASHIS MITRA VS	JAGATSINGPUR /946 /2025 () //	
389	D-ABLAPL/5051/2026	SHANTILATA SAHOO VS STATE OF ODISHA	ANIL KUMAR DALAI VS	EOW,BHUBANESWAR /9 /2024 () //	
390	D-ABLAPL/5053/2026	NIRANJAN RANA @ NIRANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	INFOCITY PS /285 /2025 () //	
391	D-ABLAPL/5060/2026	MONAJ SINGH @ MANOJ KUMAR SINGH VS STATE OF ODISHA	ABHAS MOHANTY VS	CHITRAKONDA /102 /2025 () //	
392	D-ABLAPL/5063/2026	K.M. RAO @ KRUSHNA MOHAN RAO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	INFOCITY PS /96 /2026 () //	
393	D-ABLAPL/5064/2026	SIPUN JENA @ DIPUN JENA @ BANTHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /33 /2026 () //	AOR20220001631C202600043
394	D-ABLAPL/5065/2026	DEBASIS BEHERA @ ROHITA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /13 /2026 () //	
395	D-ABLAPL/5071/2026	BIREN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	BINJHARPUR /245 /2025 () //	
396	D-ABLAPL/5072/2026	ROHAN NAYAK VS STATE OF ODISHA	SULOCHANA PATRO VS	BAIDYANATHPUR /22 /2026 () //	AOR20220001501C202600001
397	D-ABLAPL/5076/2026	KAMLESH KUMAR DIXIT	DHANANJAYA MUND	DHARMABANDHA PS /13 /2023	AOR20220001492C202600031

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/5080/2026	ARUN KUMAR SAHU @ MANTU SAHOO	PARTHA SARATHI DAS	TELKOI /161 /2025	AOD20240000364C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/5081/2026	RAJUA MAHANA @ RAJ KISHOR MAHANA	MANORANJAN DAS	JATNI P.S. /53 /2026	AOR20220000053C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/5083/2026	NANDAN KUMAR PRADHAN	BIBHUTI BHUSAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
401	D-ABLAPL/5084/2026	ALOK NATH @ MUKUL	DEEPAK RANJAN SUNDARAY	PLANTSITE /93 /2026	AOD20240000629C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/5085/2026	CHANDAN KUMAR MAJHI	BIBHUTI BHUSAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
403	D-ABLAPL/5087/2026	BIBHU @ PRIYA SUNDAR BHANJA	BADAL KUMAR BEHERA	JALESWAR /48 /2026	AOR20220001087C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/5088/2026	RAJESH DEY @ RAJESH KUMAR DEY	PRAVASH CHANDRA JENA	JALESWAR /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/5089/2026	AKSHAY JANA	PRAVASH CHANDRA JENA	KAMARDA /10 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/5091/2026	RAKESH NAIK	SUSANTA KUMAR NAYAK	BAGDIA /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/5092/2026	BISWAJIT GIRI	PRAVASH CHANDRA JENA	KAMARDA /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/5093/2026	PRASANTA KUMAR MALLICK	BHABANI SANKAR MISHRA	BALICHANDRAPUR /42 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/5094/2026	STATE OF ODISHA ASHOK KUMAR DIXIT VS	DHANANJAYA MUND VS	// DHARMABANDHA PS /13 /2023 ()	AOR20220001492C202600033
410	D-ABLAPL/5095/2026	STATE OF ODISHA PRASANTA KUMAR MALLICK VS	BHABANI SANKAR MISHRA VS	// BALICHANDRAPUR /44 /2026 ()	
411	D-ABLAPL/5096/2026	STATE OF ODISHA SURESH BARAL VS	SATYABRATA DASH VS	// Maitri Vihar PS /108 /2025 ()	
412	D-ABLAPL/5097/2026	STATE OF ODISHA BHASAKAR@ BHASKAR NAYAK VS	SULOCHANA PATRO VS	// BAIDYANATHPUR /22 /2026 ()	AOR20220001501C202600003
413	D-ABLAPL/5100/2026	STATE OF ODISHA PRADEEP PRADHAN @ CHAGALA VS	PRASANTA KUMAR PANDA VS	// K.NUAGAON /29 /2024 ()	
414	D-ABLAPL/5103/2026	STATE OF ODISHA JASMIN PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()	
415	D-ABLAPL/5109/2026	STATE OF ODISHA G. SARAT CHANDRA REDDY @ TUNA REDDY VS	GYANA RANJAN DHAL VS	// Maitri Vihar PS /502 /2025 ()	
416	D-ABLAPL/5110/2026	STATE OF ODISHA NAJARIYAB VS	AMLAN SHAKTI PAUL VS	// DASPALLA /359 /2025 ()	
417	D-ABLAPL/5114/2026	STATE OF ODISHA GOURI BEHERA @ GOURI SAHA @ GOURI SAH VS	RAKESH KUMAR DAS VS	// SAMBALPUR SADAR /78 /2024 ()	
418	D-ABLAPL/5115/2026	STATE OF ODISHA SANKAR PRUSTY VS	BIBHUTI BHUSAN CHOUDHURY VS	// LALBAG /463 /2025 ()	AOD20230001174C202600006
419	D-ABLAPL/5117/2026	STATE OF ODISHA PRASANTA MALIK @ PRASANT MALLIK VS	SUDHANSU SEKHAR DASH VS	// BALICHANDRAPUR /42 /2026 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
420	D-ABLAPL/5120/2026	PRASANTA MALIK @ PRASANT MALLIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BALICHANDRAPUR /44 /2026 () //	
421	D-ABLAPL/5124/2026	ANJANA PARMIN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	Bamapada (Industrial Area) /47 /2026 () //	AOD20240000587C202600027

# ORISSA HIGH COURT

MISC CASES FILED on :13/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTAC/6798/2026 CONTAC/ /	MAHENDRA PRASAD MP	ASHOK KUMAR SAHOO	1/2026
2	D-WPCRL/3789/2026 WPCRL/ /	DILLIP KUMAR NAYAK MP	DEVASHIS PANDA	1/2026
3	D-ADMLA/32050/2025 ADMLA/1/2025	ALPHARD MARITIME LTD. MP	ANURAG PATI	2/2026
4	D-CRP/6681/2026 CRP/ /	BATAKRISHNA JENA MP	ARPIT SIKDAR	12/2026
5	D-CRP/6851/2026 CRP/ /	SATYANARAYAN MAHARANA MP	HRUDANANDA MOHAPATRA	13/2026
6	D-SAO/49719/2025 SAO/ /	PRAVAT @ PRABHAT KUMAR DAS MP	NIRANJAN SINGH (1)	14/2026
7	D-CRLLP/5107/2026 CRLLP/ /	STATE OF ODISHA(RPF) MP	KARUNAKAR NAYAK	28/2026
8	D-SA/62/1998 SA/62/1998	MUKTA MP	M/S.K.N.JENA, M/S.BHASKAR CH. PANDA,SRIKANT SARANGI, S.MISHRA	36/2026
9	D-SA/62/1998 SA/62/1998	MUKTA MP	M/S.K.N.JENA, M/S.BHASKAR CH. PANDA,SRIKANT SARANGI, S.MISHRA	37/2026
10	D-SA/62/1998 SA/62/1998	MUKTA MP	M/S.K.N.JENA, M/S.BHASKAR CH. PANDA,SRIKANT SARANGI, S.MISHRA	38/2026
11	D-SA/62/1998 SA/62/1998	MUKTA MP	M/S.K.N.JENA, M/S.BHASKAR CH. PANDA,SRIKANT SARANGI, S.MISHRA	39/2026
12	D-SA/62/1998 SA/62/1998	MUKTA MP	M/S.K.N.JENA, M/S.BHASKAR CH. PANDA,SRIKANT SARANGI, S.MISHRA	40/2026
13	D-SA/62/1998 SA/62/1998	MUKTA MP	M/S.K.N.JENA, M/S.BHASKAR CH. PANDA,SRIKANT SARANGI, S.MISHRA	41/2026
14	D-JCRLA/18739/2025 JCRLA/110/2025	PHAGNU MAJHI MP	Anupam Dash , Chittaranjan Sahu, Susamarani Sahoo, Jyoti Ranjan Pattanaik	42/2026
15	D-TRP(C)/6677/2026 TRP(C)/ /	LIJARANI DAS MP	ARIJEET MISHRA	44/2026
16	D-CMAPL/5473/2026 CMAPL/21/2026	SOUBHAGYALAXMI HARICHANDAN MP	MANAS RANJAN DHAL	45/2026
17	D-TRP(C)/6678/2026 TRP(C)/ /	LIJARANI DAS MP	ARIJEET MISHRA	45/2026
18	D-TRP(C)/6715/2026 TRP(C)/ /	SWETA PRIYADARSINI MP	BISWAJIT MOHAPATRA	46/2026
19	D-TRP(C)/6766/2026 TRP(C)/ /	SUMITRA BEHERA MP	PRANAYANEE DASMOHAPATRA	47/2026
20	D-LAA/6831/2026 LAA/ /	BANCHANIDHI SETH MP	DHANANJAYA MUND	48/2026
21	D-TRP(C)/6813/2026 TRP(C)/ /	UGARSANDI @ SING MP	RAJIB LOCHAN PATTNAIK	48/2026
22	D-LAA/6831/2026 LAA/ /	BANCHANIDHI SETH MP	DHANANJAYA MUND	49/2026
23	D-RPFAM/235/2023 RPFAM/235/2023	SMRUTIRANJAN BEHERA MP	SANAT KUMAR DAS	82/2026
24	D-RPFAM/6888/2026 RPFAM/ /	AKSHAYA KUMAR SUTAR MP	SATYA SMRUTI MOHANTY	83/2026
25	D-RVWPET/4748/2026 RVWPET/ /	UNION OF INDIA MP	SULOCHANA PATRO(C.G.C.)	84/2026
26	D-RPFAM/6888/2026	AKSHAYA KUMAR SUTAR	SATYA SMRUTI MOHANTY	

	RPFAM/ /	MP		84/2026
27	D-RVWPET/6742/2026	UNION OF INDIA	BISWAJIT MAHARANA(SR. PANEL COUNSEL)	
	RVWPET/ /	MP		85/2026
28	D-RPFAM/6891/2026	LIVASH KUMAR NAYAK	PRANAB KUMAR SAMANTRAY	
	RPFAM/ /	MP		85/2026
29	D-RPFAM/6891/2026	LIVASH KUMAR NAYAK	PRANAB KUMAR SAMANTRAY	
	RPFAM/ /	MP		86/2026
30	D-MATA/6793/2026	PRITISH KHAMARI	SOUMYA RANJAN DAS	
	MATA/ /	MP		97/2026
31	D-CONTC/12010/2024	BHAGIRATHI MAJHI		
	CONTC/3071/2024	MP		102/2026
32	D-CONTC/730/2026	PRATIKSHYA SWAIN		
	CONTC/248/2026	MP		103/2026
33	D-CONTC/3721/2022	NARESH CHANDRA SAHOO	M/S PRADEEP KUMAR ROUT	
	CONTC/3721/2022	MP		104/2026
34	D-CONTC/51306/2025	BHAJAMAN BARIK		
	CONTC/6013/2025	MP		105/2026
35	D-BLAPL/37972/2025	TAFIM AHEMMAD KHAN	DEBIDUTTA MOHAPATRA	
	BLAPL/12986/2025	MP		126/2026
36	D-FAO/5858/2026	D.M., NEW INDIA ASSURANCE CO.LTD., SURDARGA	SRINIVAS RANJAN MOHANTY	
	FAO/ /	MP		138/2026
37	D-FAO/5858/2026	D.M., NEW INDIA ASSURANCE CO.LTD., SURDARGA	SRINIVAS RANJAN MOHANTY	
	FAO/ /	MP		139/2026
38	D-CRLREV/15095/2025	SUKADEV HEMBRAM	PARTHA SARATHI DAS	
	CRLREV/291/2025	MP		227/2026
39	D-CRLREV/4373/2026	TARA SANTA	SANGRAM KESHARI ROUT	
	CRLREV/ /	MP		228/2026
40	D-CRLREV/5006/2026	NARAHARI BEHERA	JAYANTA KUMAR MAJHI	
	CRLREV/ /	MP		229/2026
41	D-CRLREV/5006/2026	NARAHARI BEHERA	JAYANTA KUMAR MAJHI	
	CRLREV/ /	MP		230/2026
42	D-CRLREV/24857/2025	SHEIKH ARSHAD	JYOTIRMAYA SAHOO	
	CRLREV/150/2026	MP		231/2026
43	D-CRLREV/24866/2025	SHEIKH ARSHAD	JYOTIRMAYA SAHOO	
	CRLREV/151/2026	MP		232/2026
44	D-CRLREV/5108/2026	KAILASH CHANDRA SAHOO	DEEPAK RANJAN PARIDA	
	CRLREV/ /	MP		233/2026
45	D-ABLAPL/4230/2026	SOUMYA RANJAN MOHANTY	BHABANI SHANKAR DASPARIDA	
	ABLAPL/1898/2026	MP		264/2026
46	D-ABLAPL/4585/2026	SAMBIT KUMAR RANA	ABHAS MOHANTY	
	ABLAPL/2023/2026	MP		265/2026
47	D-ABLAPL/4999/2026	SISIR KUMAR ROUT	PITAMBAR PANDA	
	ABLAPL/ /	MP		266/2026
48	D-ABLAPL/34408/2025	NARENDRA MALIK @ PELUA		
	ABLAPL/13115/2025	MP		267/2026
49	D-ABLAPL/11408/2024	SANCHAYA BADI @ SANJAY BADI		
	ABLAPL/4360/2024	MP		268/2026
50	D-ABLAPL/16426/2025	PINKU PADHIARI @ ASHRUMOCHANA PASUDA	SIBDIPARTH GOUTAM DAS	
	ABLAPL/6544/2025	MP		269/2026
51	D-ABLAPL/35547/2025	KAILASH GHADAI		
	ABLAPL/13507/2025	MP		270/2026
52	D-ABLAPL/1958/2026	MADHABA BAG @ MAHADEV @ MAHADEB BAG		
	ABLAPL/873/2026	MP		271/2026
53	D-RSA/54296/2025	PADMALOCHAN MOHANTA	SAILABALA JENA	
	RSA/ /	MP		296/2026
54	D-RSA/11925/2025	MAHENDRA @ SITARAM GOSH	SOUMYA MISHRA	
	RSA/151/2025	MP		297/2026
55	D-RSA/11925/2025	MAHENDRA @ SITARAM GOSH	SOUMYA MISHRA	
	RSA/151/2025	MP		298/2026
56	D-RSA/11925/2025	MAHENDRA @ SITARAM GOSH	SOUMYA MISHRA	
	RSA/151/2025	MP		299/2026
57	D-RSA/11925/2025	MAHENDRA @ SITARAM GOSH	SOUMYA MISHRA	
	RSA/151/2025	MP		300/2026

58	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH MP	SOUMYA MISHRA	301/2026
59	D-RSA/54568/2025 RSA/78/2026	BHUBANESWAR DEVELOPMENT AUTHORITY MP	CHITYANA RANJAN MAHAPATRA	302/2026
60	D-RSA/54568/2025 RSA/78/2026	BHUBANESWAR DEVELOPMENT AUTHORITY MP	CHITYANA RANJAN MAHAPATRA	303/2026
61	D-RSA/54568/2025 RSA/78/2026	BHUBANESWAR DEVELOPMENT AUTHORITY MP	CHITYANA RANJAN MAHAPATRA	304/2026
62	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH MP	SOUMYA MISHRA	305/2026
63	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH MP	SOUMYA MISHRA	306/2026
64	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH MP	SOUMYA MISHRA	307/2026
65	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH MP	SOUMYA MISHRA	308/2026
66	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH MP	SOUMYA MISHRA	309/2026
67	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH MP	SOUMYA MISHRA	310/2026
68	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH MP	SOUMYA MISHRA	311/2026
69	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH MP	SOUMYA MISHRA	312/2026
70	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH MP	SOUMYA MISHRA	313/2026
71	D-RSA/113/2006 RSA/113/2006	SANTILATA NAIK MP	M/S.S.K.NAYAK	314/2026
72	D-CMP/5992/2025 CMP/249/2025	SRI SRI BHAGABAT BASUDEV, KHURDA MP	ANKITA MUKHERJI	323/2026
73	D-CMP/2987/2026 CMP/248/2026	KUMUDINI SAHOO MP		324/2026
74	D-CMP/941/2026 CMP/82/2026	ANUP KUMAR NAYAK MP		325/2026
75	D-CMP/6704/2026 CMP/ /	SK. SAINAWAJ ALI MP	SIDHARTHA MISHRA	326/2026
76	D-CMP/6701/2026 CMP/ /	KESHAB CHARAN MISHRA MP	SANGITA MOHANTY	327/2026
77	D-CMP/6704/2026 CMP/ /	SK. SAINAWAJ ALI MP	SIDHARTHA MISHRA	328/2026
78	D-CMP/6708/2026 CMP/ /	DHIRENDRA KUMAR MALLICK MP	KARUNAKAR GAYA	329/2026
79	D-CMP/6692/2026 CMP/ /	NARSA RATNALU @ RATNAMALA CHOUHAN MP	DEBPRANNA KUMAR MISHRA	330/2026
80	D-CMP/6738/2026 CMP/ /	CHANDRA SEKHAR PANDA MP	DWARIKA PRASAD MOHANTY	331/2026
81	D-CMP/30356/2025 CMP/1135/2025	M/S. MAA SARALA DISTRIBUTORS, JAGA MP	BUNDIRHAM DAS	332/2026
82	D-CMP/6771/2026 CMP/ /	SUDHIR CHARAN JENA MP	NIRANJAN LENKA	333/2026
83	D-CMP/6785/2026 CMP/ /	TRILOCHAN SWAIN MP	BUDHIRAM DAS	334/2026
84	D-CMP/6785/2026 CMP/ /	TRILOCHAN SWAIN MP	BUDHIRAM DAS	335/2026
85	D-CMP/294/2026 CMP/48/2026	HEMANTA KUMAR NAYAK MP	AMIT PRASAD BOSE, DIBYA JYOTI SAHOO	336/2026
86	D-CMP/6822/2026 CMP/ /	KARUNAKAR RATH MP	GOPAL CH MOHARANA	337/2026
87	D-CMP/6822/2026 CMP/ /	KARUNAKAR RATH MP	GOPAL CH MOHARANA	338/2026
88	D-CMP/6829/2026 CMP/ /	BISWANATH JAGADEV MP	SIDHARTHA MISRA	339/2026
89	D-CMP/6877/2026	SUKANTI SATPATHY	ANUP UDAYA SENAPATI	

	CMP/ /	MP		340/2026
90	D-CMP/6803/2026	ARUNA DAS @ ARUN DAS	ACHYUTANANDA PATTANAIK	
	CMP/ /	MP		341/2026
91	D-MACA/6657/2026	DEEPAK NAYAK	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		413/2026
92	D-MACA/6657/2026	DEEPAK NAYAK	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		414/2026
93	D-MACA/6509/2026	B.M., ORIENTAL INSURANCE CO. LTD.,T.PHILAS, SATABAU, P.LAR	MAHALI	
	MACA/ /	MP		415/2026
94	D-MACA/6050/2026	B.M.,SHRIRAM GENERAL INSURANCE CO.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		416/2026
95	D-MACA/6050/2026	B.M.,SHRIRAM GENERAL INSURANCE CO.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		417/2026
96	D-MACA/6660/2026	KANCHANA KARJYI	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		418/2026
97	D-MACA/6660/2026	KANCHANA KARJYI	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		419/2026
98	D-MACA/6665/2026	SANTOSHI LOHAR	AMIYA KUMAR MOHANTY	
	MACA/ /	MP		420/2026
99	D-MACA/6665/2026	SANTOSHI LOHAR	AMIYA KUMAR MOHANTY	
	MACA/ /	MP		421/2026
100	D-MACA/6674/2026	SURU MUNDA	AMIYA KUMAR MOHANTY	
	MACA/ /	MP		422/2026
101	D-MACA/6674/2026	SURU MUNDA	AMIYA KUMAR MOHANTY	
	MACA/ /	MP		423/2026
102	D-MACA/47480/2025	THE DIVISIONAL MANAGER, NATIONAL INSURANCE	COMPANY LIMITED, KHURDA	
	MACA/171/2026	MP		424/2026
103	D-MACA/47480/2025	THE DIVISIONAL MANAGER, NATIONAL INSURANCE	COMPANY LIMITED, KHURDA	
	MACA/171/2026	MP		425/2026
104	D-MACA/47480/2025	THE DIVISIONAL MANAGER, NATIONAL INSURANCE	COMPANY LIMITED, KHURDA	
	MACA/171/2026	MP		426/2026
105	D-MACA/47480/2025	THE DIVISIONAL MANAGER, NATIONAL INSURANCE	COMPANY LIMITED, KHURDA	
	MACA/171/2026	MP		427/2026
106	D-MACA/47501/2025	D.M., NATIONAL INSURANCE CO. LTD., KHURDA	DUTTA	
	MACA/172/2026	MP		428/2026
107	D-MACA/47501/2025	D.M., NATIONAL INSURANCE CO. LTD., KHURDA	DUTTA	
	MACA/172/2026	MP		429/2026
108	D-MACA/5414/2026	THE DIVISIONAL MANAGER, (LEGAL), THE ANMEDDA KASSAUR GNOSE CO. LTD.,	BBSR	
	MACA/ /	MP		430/2026
109	D-MACA/6712/2026	GITANJALI NAG	DEBASISH PATNAIK	
	MACA/ /	MP		431/2026
110	D-MACA/6712/2026	GITANJALI NAG	DEBASISH PATNAIK	
	MACA/ /	MP		432/2026
111	D-MACA/6809/2026	UNITED INDIA INSURANCE CO. LTD., NUA	SANTOSH KUMAR MOHANTY	
	MACA/ /	MP		433/2026
112	D-MACA/6809/2026	UNITED INDIA INSURANCE CO. LTD., NUA	SANTOSH KUMAR MOHANTY	
	MACA/ /	MP		434/2026
113	D-CRLMC/4685/2026	ORISSA STEVEDORES LTD., CUTTACK	SASWAT KUMAR ACHARYA	
	CRLMC/553/2026	MP		478/2026
114	D-CRLMC/4841/2026	ORISSA STEVEDORES LTD., CUTTACK	SASWAT KUMAR ACHARYA	
	CRLMC/554/2026	MP		479/2026
115	D-CRLMC/4981/2026	SAHIL KUMAR MISHRA	BHARATI DASH	
	CRLMC/ /	MP		480/2026
116	D-CRLMC/4980/2026	ADITYA DAS	PUSPAMITRA MOHAPATRA	
	CRLMC/ /	MP		481/2026
117	D-CRLMC/4103/2026	MOHAMMED JAVED SULTAN	SAYED MAHBOOB	
	CRLMC/555/2026	MP		482/2026
118	D-CRLMC/5004/2026	MAUSUMI NATH	AJIT KUMAR MOHANTY	
	CRLMC/ /	MP		483/2026
119	D-CRLMC/5030/2026	DAYASAGAR DAS	UMAKANTA BARIK	
	CRLMC/ /	MP		484/2026
120	D-CRLMC/5032/2026	SAUDAMINI DASH	PRASANTA KUMAR SAHOO	
	CRLMC/ /	MP		485/2026

121	D-CRLMC/28238/2025 CRLMC/3873/2025	ROHIT BEHERA @ ROHIT KUMAR BEHERA MP		486/2026
122	D-CRLMC/5044/2026 CRLMC/ /	PRADIPTA KUMAR BISWAL MP	NARENDRA PRASAD RATH	487/2026
123	D-CRLMC/5086/2026 CRLMC/ /	SASWATA PATNAIK MP	SHREYA PATNAIK	488/2026
124	D-CRLMC/5082/2026 CRLMC/ /	SATPREM NANDA MP	ANAND PRAKASH DAS	489/2026
125	D-CRLMC/5125/2026 CRLMC/ /	PRASSANA NANDA @ PRASANNA KUMAR MP	NANDA NARAYAN PATTANAYAK	490/2026
126	D-CRLMC/5126/2026 CRLMC/ /	BIBHUTI RANJAN DAS MP	SATYA SMRUTI MOHANTY	491/2026
127	D-CRLMC/5129/2026 CRLMC/ /	PRASANNA NANDA @ PRASANNA KUMAR MP	NANDA NARAYAN PATTANAYAK	492/2026
128	D-CRLA/37997/2025 CRLA/1396/2025	SAILENDU BISWAL@SILU MP	DEBASIS SARANGI ,AMRIT MISHRA	514/2026
129	D-CRLA/340/2023 CRLA/340/2023	NATA@MANAS SETHI MP	SATYABRATA SUTAR, DEEPAK KU. SAHOO	515/2026
130	D-CRLA/4337/2026 CRLA/ /	VICTIM MP	BHABANI SHANKAR DASPARIDA	516/2026
131	D-CRLA/5000/2026 CRLA/ /	PADMALAVA BEHERA MP	SATYA RANJAN ACHARYA	517/2026
132	D-CRLA/5000/2026 CRLA/ /	PADMALAVA BEHERA MP	SATYA RANJAN ACHARYA	518/2026
133	D-CRLA/5009/2026 CRLA/ /	LAXMAN DADIA MP	AMIT KUMAR SAHU	519/2026
134	D-CRLA/5009/2026 CRLA/ /	LAXMAN DADIA MP	AMIT KUMAR SAHU	520/2026
135	D-CRLA/393/2025 CRLA/32/2025	JAGADISH CHANDRA SAHOO@JAGADISH MP	CHANDRA SAHOO, DEVASHIS PANDA, C. KASTURI	521/2026
136	D-CRLA/5029/2026 CRLA/ /	BABU @ BUBU BEHERA @ SUBHA RANJAN MP	BEHERA MOHANTY	522/2026
137	D-CRLA/5029/2026 CRLA/ /	BABU @ BUBU BEHERA @ SUBHA RANJAN MP	BEHERA MOHANTY	523/2026
138	D-CRLA/5052/2026 CRLA/ /	ARDU DIBAKAR MP	GOPINATH MISHRA (SR. ADV.)	524/2026
139	D-CRLA/5061/2026 CRLA/ /	BHAGIRATHI JENA MP	MANAS KUMAR CHAND	525/2026
140	D-CRLA/5056/2026 CRLA/ /	BALIA @ BALARAM BEHERA MP	KISHORE KUMAR MISHRA	526/2026
141	D-CRLA/5098/2026 CRLA/ /	SUJAN BAG MP	BHARAT BHUSAN ROUTRAY	527/2026
142	D-CRLA/5098/2026 CRLA/ /	SUJAN BAG MP	BHARAT BHUSAN ROUTRAY	528/2026
143	D-CRLA/1304/2023 CRLA/1304/2023	ANIL KUMAR PUHAN MP	DEBASNAN DAS	529/2026
144	D-CRLA/5122/2026 CRLA/ /	SAJIT KHAN MP	LAXMIDHAR MAHAPATRA	530/2026
145	D-CRLA/5122/2026 CRLA/ /	SAJIT KHAN MP	LAXMIDHAR MAHAPATRA	531/2026
146	D-WA/6613/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	759/2026
147	D-WA/6613/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	760/2026
148	D-WA/6646/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	761/2026
149	D-WA/6646/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	762/2026
150	D-WA/6647/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	763/2026
151	D-WA/6647/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	764/2026
152	D-WA/49971/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION MP	ANANTH KUMAR, KHORDHA	

	WA/ /	MP		765/2026
153	D-WA/261/2020	ARUNDHATI OJHA		
	WA/261/2020	MP		766/2026
154	D-WA/6694/2026	STATE OF ODISHA	BABITA SAHU,A.G.A	
	WA/ /	MP		767/2026
155	D-WA/6694/2026	STATE OF ODISHA	BABITA SAHU,A.G.A	
	WA/ /	MP		768/2026
156	D-WA/6723/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		769/2026
157	D-WA/6723/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		770/2026
158	D-WA/6724/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		771/2026
159	D-WA/6724/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		772/2026
160	D-WA/6777/2026	MD. MANSOOR AHMED	PRATIK DASH	
	WA/ /	MP		773/2026
161	D-WA/6777/2026	MD. MANSOOR AHMED	PRATIK DASH	
	WA/ /	MP		774/2026
162	D-WA/6725/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		775/2026
163	D-WA/6725/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		776/2026
164	D-WA/6825/2026	SONY SIL	DR. BINODA KUMAR MISHRA	
	WA/ /	MP		777/2026
165	D-WP(C)/6653/2026	M/S DOLAGOVINDA BRAJAKISHORE MAHAPATRA	HITAMBARA KASARDA, CUTTACK	
	WP(C)/5259/2026	MP		3209/2026
166	D-WP(C)/4905/2026	SAMANTA MADHABANANDA MAHAPATRA	SOURAV DAS	
	WP(C)/4199/2026	MP		3210/2026
167	D-WP(C)/6651/2026	NARESH NAYAK	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3211/2026
168	D-WP(C)/5710/2026	DR. DIPTI RANJAN MAHARANA	AMITABH MISHRA	
	WP(C)/4899/2026	MP		3212/2026
169	D-WP(C)/6652/2026	ARUN KUMAR TRIPATHY	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3213/2026
170	D-WP(C)/4630/2026	ASHOK KUMAR RAY	RAJIB LOCHAN PATTANAIAK	
	WP(C)/4062/2026	MP		3214/2026
171	D-WP(C)/53161/2025	Dr. GANESH CHANDRA MOHAPATRA		
	WP(C)/5066/2026	MP		3215/2026
172	D-WP(C)/187/2026	PRATYUSHA PADHY @ BIDUSMITA PANIGRAHI	NEHA KANTHA PANDA	
	WP(C)/966/2026	MP		3216/2026
173	D-WP(C)/869/2026	PRASANTA KUMAR ROUT	MANOJ KUMAR MOHANTY	
	WP(C)/1120/2026	MP		3217/2026
174	D-WP(C)/1191/2026	CHANDRA MADHAB SATPATHY	BHAWANI SANKAR PANIGRAHI	
	WP(C)/2455/2026	MP		3218/2026
175	D-WP(C)/41813/2023	PRASANTA KUMAR SWAIN	DR. JITENDRA KUMAR LENKA	
	WP(C)/41813/2023	MP		3219/2026
176	D-WP(C)/48164/2025	SRINIBAS SETHI		
	WP(C)/33758/2025	MP		3220/2026
177	D-WP(C)/47796/2025	MITU SETHI		
	WP(C)/33403/2025	MP		3221/2026
178	D-WP(C)/5605/2026	SUJIT KUMAR PRADHAN	BHAKTA RANJAN BARIK	
	WP(C)/ /	MP		3222/2026
179	D-WP(C)/49256/2024	GANGADHAR DAS		
	WP(C)/30518/2024	MP		3223/2026
180	D-WP(C)/6669/2026	THE CHIEF EXECUTIVE OFFICER, NESCO	PRASANTA PANIGRAHI	
	WP(C)/ /	MP		3224/2026
181	D-WP(C)/14718/2025	MREENMAYEE NAYAK	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/10240/2025	MP		3225/2026
182	D-WP(C)/14718/2025	MREENMAYEE NAYAK	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/10240/2025	MP		3226/2026
183	D-WP(C)/6682/2026	DILLIP KUMAR BHOI	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		3227/2026

184	D-WP(C)/5801/2026 WP(C)/ /	SRIKANTA BARIK @ SRIKANTA KUMAR <del>BARIK</del> KUMAR SETHI MP	3228/2026
185	D-WP(C)/51699/2025 WP(C)/37200/2025	RABINDRA NATH JENA @ RABINDRA KUMAR <del>KRISHNA</del> KUMAR MOHAPATRA MP	3229/2026
186	D-WP(C)/6685/2026 WP(C)/ /	SASHIKANTA BEHERA MP	TUSAR KUMAR MISHRA 3230/2026
187	D-WP(C)/6687/2026 WP(C)/ /	M/S ESL STEEL LTD, SUNDARGARH MP	SARADA PRASANNA SARANGI 3231/2026
188	D-WP(C)/6695/2026 WP(C)/ /	NIRANJAN SABAR MP	JAYDEEP PAL 3232/2026
189	D-WP(C)/50384/2025 WP(C)/34948/2025	M/S CHOUDHURY MEDICAL STORE, BHUBANESWAR MP	3233/2026
190	D-WP(C)/6699/2026 WP(C)/ /	AMARESH PATI MP	JAGAMOHAN PATTANAIK 3234/2026
191	D-WP(C)/6705/2026 WP(C)/ /	PADMA KANDULAPHULA MP	HARIPAD MOHANTY 3235/2026
192	D-WP(C)/28608/2025 WP(C)/20212/2025	LUIPA DEGREE COLLEGE, BALASORE MP	3236/2026
193	D-WP(C)/12307/2023 WP(C)/12307/2023	BILASH GOUDA MP	AGASTI KANUNGO 3237/2026
194	D-WP(C)/12309/2023 WP(C)/12309/2023	SABITRI BEHERA MP	AGASTI KANUNGO 3238/2026
195	D-WP(C)/51105/2025 WP(C)/35431/2025	LAXSAN ASSOCIATES, BHUBANESWAR MP	SUKANTA KUMAR DALAI 3239/2026
196	D-WP(C)/20560/2025 WP(C)/14081/2025	RINKU NAIK MP	SUSHANTA KUMAR JOSHI 3240/2026
197	D-WP(C)/20556/2025 WP(C)/14079/2025	NANDULAL RAJAHANSA MP	SUSHANTA KUMAR JOSHI 3241/2026
198	D-WP(C)/20190/2025 WP(C)/14021/2025	PITAMBAR SETHI MP	SUSHANTA KUMAR JOSHI 3242/2026
199	D-WP(C)/6716/2026 WP(C)/ /	SANJAY KUMAR CHHURIA MP	ALOK KUMAR MOHAPATRA 3243/2026
200	D-WP(C)/5982/2024 WP(C)/3570/2024	M/S PARADEEP PHOSPHATES LTD., BBSR NARENDRA KISHORE MISHRA MP	3244/2026
201	D-WP(C)/14732/2025 WP(C)/12299/2025	SURESH KUMAR MISHRA MP	3245/2026
202	D-WP(C)/6719/2026 WP(C)/ /	DHURBA CHARAN SAHOO MP	KARTIK CHANDRA TRIPATHY 3246/2026
203	D-WP(C)/3320/2026 WP(C)/2816/2026	Dr. SUBRAT KUMAR SATAPATHY MP	SOMA PATNAIK 3247/2026
204	D-WP(C)/3320/2026 WP(C)/2816/2026	Dr. SUBRAT KUMAR SATAPATHY MP	SOMA PATNAIK 3248/2026
205	D-WP(C)/6722/2026 WP(C)/ /	BHAWANI PRADHAN MP	SAROJA KANTA SAMAL 3249/2026
206	D-WP(C)/6726/2026 WP(C)/ /	PINTU RAJ MP	BIJAY KUMAR MOHANTY 3250/2026
207	D-WP(C)/135/2026 WP(C)/475/2026	CHANDRAKANTI MEHER MP	3251/2026
208	D-WP(C)/6735/2026 WP(C)/ /	MOUSAM RANJAN SAHOO MP	C KASTURI 3252/2026
209	D-WP(C)/6736/2026 WP(C)/ /	RAJENDRA KUMAR TRIPATHY MP	PRAMODA KUMAR DASH 3253/2026
210	D-WP(C)/6737/2026 WP(C)/ /	BHASKAR PANIGRAHI MP	MAHESWAR MOHANTY 3254/2026
211	D-WP(C)/5122/2026 WP(C)/4356/2026	M/S BIMALA RICE MILL, HINJILI, GANJAM MP	SAMVIT MOHANTY 3255/2026
212	D-WP(C)/6744/2026 WP(C)/ /	CHAMELI ORAM MP	BAIDHAR SAHOO 3256/2026
213	D-WP(C)/6746/2026 WP(C)/ /	AKHAYA KUMAR MALL MP	BAIDHAR SAHOO 3257/2026
214	D-WP(C)/6749/2026 WP(C)/ /	RAMESH CHANDRA BARIK MP	SUBASH CHANDRA PUSPALAKA 3258/2026
215	D-WP(C)/54643/2025	SAGAR DEHURI	

	WP(C)/1235/2026	MP		3259/2026
216	D-WP(C)/6756/2026 WP(C)/ /	NIMAI CHARAN SAHU MP	SUBASH CHANDRA PUSPALAKA	3260/2026
217	D-WP(C)/6757/2026 WP(C)/ /	FORUM FOR INTEGRATED NATIONAL SECURITY AND MOHANTY MP		3261/2026
218	D-WP(C)/6767/2026 WP(C)/ /	BHASKAR SETHY MP	SOUMYA MISHRA	3262/2026
219	D-WP(C)/6770/2026 WP(C)/ /	BISWANATH SETHY MP	SOUMYA MISHRA	3263/2026
220	D-WP(C)/6773/2026 WP(C)/ /	KSHIROD KUMAR SUBUDHI MP	DEBA PRASAD TRIPATHY	3264/2026
221	D-WP(C)/6775/2026 WP(C)/5309/2026	SUBRAT KUMAR BISWAL MP	BISWAMBAR MOHANTY	3265/2026
222	D-WP(C)/6774/2026 WP(C)/ /	BRAJA SETHY MP	SOUMYA MISHRA	3266/2026
223	D-WP(C)/13649/2020 WP(C)/13649/2020	SAROJ KUMAR OJHA MP		3267/2026
224	D-WP(C)/31035/2024 WP(C)/17937/2024	SIS LTD, BBSR (SECURITY AND INTELLIGENCE) BALASORE, INDIA MP	SUBASH CHANDRA PUSPALAKA	3268/2026
225	D-WP(C)/6779/2026 WP(C)/ /	DHUSASAN SETHY MP	SOUMYA MISHRA	3269/2026
226	D-WP(C)/6783/2026 WP(C)/ /	SHARMISTHA PRIYADARSHINI @ SHARMA MP	PRAJIT DASH	3270/2026
227	D-WP(C)/6784/2026 WP(C)/ /	R.K.SERVICE STATION, BALASORE MP	BIJAY BANERJEE	3271/2026
228	D-WP(C)/6786/2026 WP(C)/ /	SANTOSH KUMAR NAIK MP	BISWAMBAR MOHANTY	3272/2026
229	D-WP(C)/6790/2026 WP(C)/ /	KAILASH CHANDRA SAHOO MP	AJIT KUMAR ROY	3273/2026
230	D-WP(C)/6794/2026 WP(C)/ /	THAKUR SINGH MAHAPATRA MP	SIDDHARTH PRASAD MISHRA	3274/2026
231	D-WP(C)/1019/2026 WP(C)/908/2026	RASHMI RANJAN JENA MP		3275/2026
232	D-WP(C)/6804/2026 WP(C)/ /	DR.RAGHUNANDAN MAHARANA MP	JIBAN RANJAN DASH	3276/2026
233	D-WP(C)/6807/2026 WP(C)/ /	M/S. KAMALA LOCHAN NAIK, SAUNTA PURI, BALASORE MP	BINAY KUMAR MISHRA	3277/2026
234	D-WP(C)/20198/2025 WP(C)/13960/2025	BISWANATH MELEKA MP	SUSHANTA KUMAR JOSHI	3278/2026
235	D-WP(C)/6780/2026 WP(C)/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	3279/2026
236	D-WP(C)/52155/2025 WP(C)/36218/2025	SABITA SAHU MP	BUDHIRAM DAS	3280/2026
237	D-WP(C)/5052/2026 WP(C)/4252/2026	BIDYUTPRAVA PATTNAIK @ BIDULATA DEB MP	BHASKAR CHANDRA PANDA	3281/2026
238	D-WP(C)/6811/2026 WP(C)/ /	SANDHYARANI PANDA MP	AMITAV DAS	3282/2026
239	D-WP(C)/6814/2026 WP(C)/ /	MANOJ KUMAR BAHADUR MP	ASHIM KISHOR PAL	3283/2026
240	D-WP(C)/6816/2026 WP(C)/ /	DAYAMAYA BEHERA MP	AMITAV DAS	3284/2026
241	D-WP(C)/6820/2026 WP(C)/ /	KSHIROD KUMAR SUBUDHI MP	DEBA PRASAD TRIPATHY	3285/2026
242	D-WP(C)/6823/2026 WP(C)/ /	RAJKISHORE SENAPATI MP	GOPINATH MISHRA	3286/2026
243	D-WP(C)/6824/2026 WP(C)/ /	BIRENDRA KUMAR DEO MP	AMITAV DAS	3287/2026
244	D-WP(C)/1601/2026 WP(C)/2148/2026	BHAGABAN BEHERA MP	PRAJIT KUMAR PRADHAN	3288/2026
245	D-WP(C)/6826/2026 WP(C)/ /	DEBI PRASAD NAYAK MP	SAIBRATA RATH	3289/2026
246	D-WP(C)/6827/2026 WP(C)/ /	JASHOBANTA NAYAK MP	ASHIM KISHOR PAL	3290/2026

247	D-WP(C)/6830/2026 WP(C)/ /	DR.SUDHANSU KUMAR NANDA MP	SAIBRATA RATH	3291/2026
248	D-WP(C)/35641/2021 WP(C)/35641/2021	SHAKUNTALA JENA MP		3292/2026
249	D-WP(C)/2314/2026 WP(C)/2188/2026	AMAN PATEL MP	JAYDEEP PAL	3293/2026
250	D-WP(C)/6833/2026 WP(C)/ /	AJATI BEHERA MP	RAJESH RANJAN SAHOO	3294/2026
251	D-WP(C)/3710/2026 WP(C)/3530/2026	DINESH CHANDRA PATEL MP	JAYDEEP PAL	3295/2026
252	D-WP(C)/6834/2026 WP(C)/ /	M/S MEINHARDT SINGAPORE PTE.LTD, UTTAR MP	KESHAV KUMAR SHASHI	3296/2026
253	D-WP(C)/6835/2026 WP(C)/ /	M/S. SIBA PRASAD PARIDA, CHARIGOAN, KES MP	KESHAV KUMAR SHASHI	3297/2026
254	D-WP(C)/6847/2026 WP(C)/ /	TRINATH BAG MP	LAXMINARAYAN PATEL	3298/2026
255	D-WP(C)/6860/2026 WP(C)/ /	HDFC ERGO GENERAL INSURANCE COMPANY MP	PRANJAY CHANDRANIGRAHY	3299/2026
256	D-WP(C)/6865/2026 WP(C)/ /	RASHMI RANJAN SAHOO MP	HRUDANANDA MOHAPATRA	3300/2026
257	D-WP(C)/6869/2026 WP(C)/ /	RANJITA KUMARI SWAIN MP	NIHAL RATH	3301/2026
258	D-WP(C)/6870/2026 WP(C)/ /	PRASANTA KUMAR BEHERA MP	HRUDANANDA MOHAPATRA	3302/2026
259	D-WP(C)/44118/2025 WP(C)/34075/2025	Dr. LAXMIDHAR BISWAL MP	RITURANJAN CHHOTARAY	3303/2026
260	D-WP(C)/6873/2026 WP(C)/ /	PRIYABRATA SINGH MP	ASHOK KUMAR SAHOO	3304/2026
261	D-WP(C)/6876/2026 WP(C)/ /	PRIYAMBADA RUPADARSHINI BISWAL MP	SUBHADUTTA ROUSTRAY	3305/2026
262	D-WP(C)/6878/2026 WP(C)/ /	JAMUNA MOHANTY MP	JITENDRA SAMANTARAY	3306/2026
263	D-WP(C)/6879/2026 WP(C)/ /	RINA BEHERA MP	NIHAL RATH	3307/2026
264	D-WP(C)/6885/2026 WP(C)/ /	SNEHALATA KHUNTIA MP	SANDEEP RATH	3308/2026
265	D-WP(C)/6890/2026 WP(C)/ /	NAND SINGH RATHORE MP	RASHMIKANTA MAHALIK	3309/2026